

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION NO. 406/2017

Dated this Wednesday the 20th day of June, 2018.

CORAM:- HON'BLE SHRI R. VIJAYKUMAR, MEMBER (A)

Achuthen Vasu
Ex. U.D.C. (Retd.),
Ammunition Factory
Khadki, Pune 411 003.

...Applicant

(By Advocate Shri S. P. Saxena)

Versus

1. The Union of India, through
The Secretary, Ministry of Defence,
Dept. of Defence Production,
South Block, New Delhi- 110 011
2. The General Manager
Ammunition Factory, Khadki,
Pune- 411 003
3. The Principal Chief Controller,
of Defence Accounts (Pension),
Draupadi Ghat, Allahabad.
4. The Chief Manager,
Bank of India, C.P.P.C.. 874
1st Floor, Gandhi Baug,
Nagpur-440 002
5. The Chief Manager,
Bank of India, 224, Kalpataru
Plaza, Bhawani Peth,
Pune- 02

...Respondents

O R D E R

Mrs. Radhakrishnan, proxy
counsel appeared on behalf of Shri S.P.
Saxena, learned counsel for the
applicant.

2. Proxy counsel requests
permission to withdraw the application
for which the permission is granted. No
costs.

(R. Vijaykumar)
Member (A)

g.m.